

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 1331
TO BE ANSWERED ON 11.12.2025

Transfer of zoo animal

1331 SHRI K.R.N. RAJESHKUMAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Central Zoo Authority maintains records of all inter-zoo transfers and transfers from zoos to private facilities across the country and, if so, the number of such transfers to public zoos and private facilities during the last five years; and
- (b) the details of animals transferred to private facilities including the details of facilities they were transferred to and the reasons therefor, species-wise and year-wise during that period?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) to (b) The Central Zoo Authority (CZA) is mandated for grant of recognition to the Zoos as per the provision of the Wild Life (Protection) Act, 1972 and rules made there under. The Act provides that, except conservation breeding centre, no zoo shall acquire, sell or transfer any wild or captive animal except from or to a recognised zoo.

As per Recognition of Zoo Rules, 2009, it is the responsibility of zoos to maintain record of the births, acquisition, deaths, disposal and inventory of the animals in collection of zoo.

The details of the inter zoo transfers of animals as informed to the Central Zoo Authority, under the Recognition of Zoo Rules, 2009 during the last 5 years are:

Financial Year	Number of animals transferred	Number of species transferred
2020-21	5,497	300
2021-22	6,838	252
2022-23	6,940	363
2023-24	12,655	474
2024-25	6,666	282

The acquisition/ transfer of the animals among the zoos approved by the Central Zoo Authority are reported in the annual report, laid in the Parliament.
